### GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

### RAJYA SABHA UNSTARRED QUESTION NO. 1770 ANSWERED ON 04/08/2023

#### SUPPORT TO MARGINAL FARMERS

#### 1770. SHRI SANDOSH KUMAR P:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the list of marginal farmers in the country with less than one hectare of land, State/UT- wise;

(b) the list of marginal farmers having access to institutional credit, State/UT-wise;

(c) whether Government has any plan to support marginal farmers from the debt crisis; and

(d) if so, the details thereof?

#### ANSWER

# MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR)

(a): As per Agriculture Census 2015-16, State/UT-wise number of marginal operational holders operating land less than one hectare in the country is given in **Annex-I**.

(b): As per Input Survey 2016-17, State/UT-wise estimated number of marginal operational holders who took institutional credit is given in **Annex-II**.

(c) & (d): Government of India has taken various policy initiatives to support marginal farmers and increase their income. These schemes/initiatives include Kisan Credit Card (KCC)saturation drive to ensure concessional institutional credit to all eligible farmers in the country, income support of Rs. 6000 per year to farm families in 3 equal installments through Pradhan Mantri KisanSammanNidhi (PM-KISAN), Pradhan Mantri FasalBima Yojana (PMFBY), formation of Joint Liabilities Groups (JLG's), Rashtriya Krishi Vikas Yojana (RKVY), National Food Security Mission (NFSM), National Agriculture Market (e-NAM), National Mission for Sustainable Agriculture (NMSA), Pradhan Mantri KisanMaan-Dhan Yojana (PM-KMY), Agriculture Infrastructure Fund (AIF) etc.

S. No	States/UTs	Total Number of Marginal Operational Holders (below 1.0
(4)		ha.) ('000)
(1)	(2)	(3)
1	A & N Islands	
2	Andhra Pradesh	590
3	Arunachal Pradesh	2
4	Assam	186
5	Bihar	1497
6	Chandigarh	Neg
7	Chhattisgarh	2434
8	D & N Haveli	
9	Daman & Diu	· · · · · · · · · · · · · · · · · · ·
10	Delhi	1
11	Goa	59
12	Gujarat	2019
13	Haryana	802
14	Himachal Pradesh	712
15	Jammu & Kashmir	118
16	Jharkhand	1962
17	Karnataka	476
18	Kerala	7333
19	Lakshadweep	10
20	Madhya Pradesh	483:
21	Maharashtra	781
22	Manipur	7'
23	Meghalaya	12:
24	Mizoram	4:
25	Nagaland	
26	Odisha	363
27	Puducherry	23
28	Punjab	154
29	Rajasthan	307
30	Sikkim	44
31	Tamil Nadu	6224
32	Telangana	384
33	Tripura	504
34	Uttar Pradesh	1910
35	Uttarakhand	659
36	West Bengal	5998
	All India	10025

## Annexure referred in reply to part (a) of Rajya Sabha Unstarred Question No. 1770 for 04/08/2023

(Neg – Negligible i.e. less than 500 in number)

## Annex-II

S. No	States/UTs	Estimated Number of Operational Holders who took Institutional Credit('000)
(1)	(2)	(3
1	Andhra Pradesh	292
2	Arunachal Pradesh	
3	Assam	14
4	Bihar	378
5	Chhattisgarh	82
6	Goa	
7	Gujarat	54
8	Haryana	29
9	Himachal Pradesh	25
10	Jammu & Kashmir	63
11	Jharkhand	70
12	Karnataka	158
13	Kerala	28
14	Madhya Pradesh	143
15	Maharashtra	333
16	Manipur	1
17	Meghalaya	1
18	Mizoram	
19	Nagaland	
20	Odisha	47
21	Punjab	7
22	Rajasthan	108
23	Sikkim	Neg
24	Tamil Nadu	106
25	Telangana	246
26	Tripura	4
27	Uttar Pradesh	1025
28	Uttarakhand	24
29	West Bengal	127
30	Andaman & Nicobar Islands	121
31	Chandigarh	Neg
32	Dadra & Nagar Haveli	
33	Daman & Diu	Neg
34	Delhi	
35	Lakshadweep	Neg
36	Puducherry	2
	All India	33806

## Annexure referred in reply to part (b) of Rajya Sabha Unstarred Question No. 1770 for 04/08/2023

(Neg-Negligible i.e. less than 500 in number)